

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S.CALIX LIFE SCIENCES
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CALIX LIFE SCEINCES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/08/2012
3.	Authority under which corporate debtor is incorporated / registered	RoC, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36912PN2012PTC144371
5.	Address of the registered office and principal office (if any) of corporate debtor	CTS No.6616, PL No. 491, Office No. 403, Centre Point, Mitra Mandal Chowk, Pune-411009
6.	Insolvency commencement date in respect of corporate debtor	20.10.2023
7.	Estimated date of closure of insolvency resolution process	08.03.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Udaykumar Bhaskar Bhat, IBBI/IPA-001/IP/P-01425/2018-2019/12234
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-304, Goldville Apartments Dange Chowk Aundh Ravet Road Thergaon Pune-411033 udaybhat2805@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-304, Goldville Apartments Dange Chowk Aundh Ravet Road Thergaon Pune-411033 cirp.calix@gmail.com
11.	Last date for submission of claims	04.11.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) No Information available
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2.NOT APPLICABLE 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address:.....

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s.Calix Life Sciences Private Limited on 20.10.2023.

The creditors of M/s.Calix Life Sciences Private Limited , are hereby called upon to submit their claims with proof on or before 04.11.2023 falling fourteen days from the appointment of

the interim resolution professional] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Udaykumar Bhaskar Bhat
Interim Resolution Professional
Regn. No.IBBI/IPA-001/IP/P-01425/2018-2019/12234

Date and Place: 21.10.2023, PUNE

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